

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

CP 387/2003 in OA 2573/2001

New Delhi, this the 2nd day of April, 2004

Hon'ble Sh. Shanker Raju, Member (J)
Hon'ble Sh. Sarweshwar Jha, Member (A)

Neelam
D/o Sh. Ombishan
V&PO Mangeshpur
Delhi - 39.

...Applicant

(By Advocate Sh. Ravi Kant
for Sh. Arun Bhardwaj)

V E R S U S

1. Ms. Shailja Chandra
Chief Secretary
Govt. of NCT of Delhi
5, Sham Nath Marg
Delhi.
2. Sh. Rajendra Kumar
Director of Education
Directorate of Education
Behind Old Secretariat
Delhi.
3. Sh. Suraj Bhan
Administrative Officer
Admn. Branch
Directorate of Education, GNCT
Distt. North West A
Hakikat Nagar, Delhi.
4. Sh. Amar Nath
Secretary
Delhi Subordinate Staff Selection Board
Institutional Area, Delhi - 91.

...Respondents

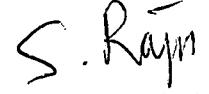
(By Advocate Sh. George Paracken)

O R D E R (ORAL)

Shri Shanker Raju,

Directions of this Court stood complied with by [redacted]
order dated 24-3-2004 issued by the respondents. Nothing
survives in the CP, which is accordingly dismissed. Notices
are discharged.


(Sarweshwar Jha)
Member (A)


(Shanker Raju)
Member (J)

/vikas/